

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 69/(MAH)/2017
M.A. No. 533/2017,
487/2017 & 480/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE PARTIES: Urban Infrastructure Trustee Ltd.
V/s.
Neelkanth Township & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Advocate Sonali Aggarwal i/b M/S Jinnal & Associates	Advocate for financial creditor	
	Adv. Virendra Bharti	Adv of the TRP	
22	Adv. Koush Thangiam i/b JS Associates	Joint Petitioner for MPIL, Vishakh & Co & M/s Jinnal & Associates	
3.	Ms. Chaitrika Patki i/b Vidhii Partners	Adv for Operational Creditor	

ORDER

MA 533/2017, 487/2017 & 480/2017 IN CP No.69/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 6.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)